

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:1555

ANSWERED ON:14.03.2005

IRREGULARITIES IN PROCUREMENT

Choudhary Shri Nikhil Kumar;Kushwaha Shri Narendra Kumar;Singh Shri Vishvendra

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) the quantum of wheat, rice and other foodgrains procured under the Public Distribution System (PDS) during the last three years, State-wise and Year-wise;
- (b) the quantum of foodgrains allocated under PDS during 2003-04 and the current year and till date, State-wise;
- (c) whether huge quantities of foodgrains are transported across States despite local availability;
- (d) if so, the total expenditure incurred on account of freight charges during the last three years and till date;
- (e) whether Food Corporation of India suffers huge losses due to such unnecessary transport of foodgrains;
- (f) if so, whether the Government proposes to change the current procurement policy; and
- (g) if so, the details thereof and by when it is likely to be adopted?

**Answer**

MINISTER OF AGRICULTURE AND MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION ( SHRI SHARAD PAWAR )

- (a): The quantum of wheat, rice and coarsegrains procured during the last three years, State-wise and year-wise is indicated in the Annexure-I, II and III, respectively.
- (b): The quantum of foodgrains allocated under PDS during 2003-04 and the current year, state-wise is indicated in Annexures-IV and V respectively.
- (c): The foodgrains are transported across States from nearest surplus State whenever there is a shortage of foodgrains in a particular State.
- (d): The total expenditure incurred on account of freight charges for the last three years is as under:

(Rs. in crore)

2002-2003    2003-2004    2004-2005

2772.21    2737.48    1255.09#

(#till Sept. 2004)

- (e): The percentage of transit loss in moving stocks by rail has been less than 1% of the total stocks moved.

(f) & (g): To minimise transportation of foodgrains the Government has taken several measures to promote decentralised procurement. Under this scheme, which is already under implementation in various States, the State Government itself undertakes direct purchase of paddy and wheat and procurement of levy rice on behalf of Government of India. The State Governments procure, store and distribute foodgrains under TPDS and other welfare schemes. In the event of the total quantity of wheat and rice thus procured falling short of the total allocation for the State for meeting the requirement of TPDS and other schemes, the Central

Government, through FCI, meets the deficit out of the Central Pool stocks.

## ANNEXURE I

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE UNSTARRED QUESTION NO.1555 DUE FOR ANSWER ON 14.03.2005 IN THE LOK SABHA.

### STATE-WISE PROCUREMENT OF WHEAT

(Figures in `000 tonnes)

STATE/U.T. 2001-02 2002-03 2003-04 2004-05

BIHAR	43	41	1	15
CHANDIGARH	12	16	Neg.	-
CHHATTISGARH	-	-	Neg.	Neg.
DELHI	50	35	12	2
GUJARAT	-	-	-	-
HARYANA	6407	5887	5122	5115
HIMACHAL Pr.	2	2	1	Neg.
JAMMU & KASHMIR	-	-	-	Neg.
MADHYA PRADESH	294	438	188	349
PUNJAB	10560	9880	8938	9240
RAJASTHAN	676	461	259	279
UTTAR PRADESH	2446	2110	1213	1741
UTTRANCHAL	140	184	67	54
TOTAL	20630	19054	15801	16795

Neg: Below 500 tonnes

## ANNEXURE II

REFERRED TO IN REPLY TO PART (a) OF THE UNSTARRED QUESTION NO.1555 DUE FOR ANSWER ON 14.03.2005 IN THE LOK SABHA.

### STATE-WISE PROCUREMENT OF RICE

(Figures in `000 tonnes)

STATES 2001-02 2002-03 2003-04 2004-05#

A&N ISLANDS	-	-	Neg.	-
ANDHRA PRADESH	6425	2635	4230	1814
ASSAM	-	-	17	-
BIHAR	89	159	363	56
CHANDIGARH	-	-	-	19
CHHATTISGARH	1921	1291	2374	2215
DELHI	-	-	-	-
HARYANA	1484	1325	1334	1627
HIMACHAL PRADESH	12	7	3	2
JHARKHAND	-	-	2	Neg.
KARNATAKA	137	-	-	6
MADHYA PRADESH	274	159	112	39
MAHARASHTRA	130	152	308	46
ORISSA	1253	890	1373	599
PONDICHERRY	11	-	-	-
PUNJAB	7282	7939	8662	8761
RAJASTHAN	39	41	41	16
TAMIL NADU	852	107	207	520
UTTAR PRADESH	1936	1360	2554	2202

UTTARANCHAL	235	232	323	207
WEST BENGAL	48	126	925	310
TOTAL	22128	16423	22828	18439

Neg: Below 500 tonnes

# Figures as on 09.03.2005

ANNEXURE III

REFERRED TO IN REPLY TO PART (a) OF THE UNSTARRED QUESTION NO.1555 DUE FOR ANSWER ON 14.03.2005 IN THE LOK SABHA.

PROCUREMENT OF COARSE-GRAINS

(Figures in Tonnes)

STATE/YEAR JOWAR BAJRA MAIZE RAGI TOTAL

2001-2002

ANDHRA PRADESH	-	-	14961	-	14961
CHHATISGARH	-	-	318	-	318
GUJARAT	-	45867	8164	-	54031
KARNATAKA	-	17783	77598	95381	
MADHYA PRADESH	2867	10339	43055	-	56261
MAHARASHTRA	28301	6075	23254	-	57630
RAJASTHAN	-	33982	2181	-	36163

TOTAL 31168 96263 109716 77598 314745

2002-2003

ANDHRA PRADESH	-	-	4035	-	4035
CHHATISGARH	-	-	-	-	0
GUJARAT	-	-	-	-	0
KARNATAKA	-	990	9	999	
MADHYA PRADESH	3012	-	27	-	3039
MAHARASHTRA	50382	4	1354	-	51740
RAJASTHAN	-	-	-	-	0

TOTAL 53394 4 6406 9 59813

2003-2004

ANDHRA PRADESH	4274	2174	270473	-	276921
BIHAR	-	-	707	-	707
CHHATISGARH	-	-	2863	-	2863
GUJARAT	-	1	705	-	706
HARYANA	-	199121	-	-	199121
KARNATAKA	-	-	15591	-	15591
MADHYA PRADESH	863	87	20310	-	21260
MAHARASHTRA	42980	192	16838	-	60010
RAJASTHAN	-	44297	29277	-	73574

TOTAL 48117 245872 356764 - 650753

2004-2005 (Position as on 09/03/2005)

ANDHRA PRADESH - - 195727 - 195727  
CHHATISGARH - - 10936 - 10936  
HARYANA - 130122 - - 130122  
KARNATAKA - - 317599 2706 320305  
MADHYA PRADESH - 320 1641 - 1961  
MAHARASHTRA 10801 4302 13854 - 28957  
PUNJAB - - 227 - 227

TOTAL 10801 134744 539984 2706 688235

ANNEXURE-IV

REFERRED TO IN REPLY TO PART (b) OF THE UNSTARRED QUESTION NO.1555 DUE FOR ANSWER ON 14.03.2005 IN THE LOK SABHA.

ALLOCATION OF FOODGRAINS (RICE AND WHEAT) UNDER TPDS DURING 2003-2004

(IN 000 TONNES)

S.No.	STATES/UTS	RICE	WHEAT	TOTAL		AAV	BPL	APL	TOTAL	FOOD
		AAV	BPL	APL	TOTAL	AAV	BPL	APL	TOTAL	GRAINS
1	ANDHRA PRADESH	337.946	1368.430	2113.068	3819.444	0.000	0.000	153.672	153.672	3973.116
2	ARUNACHAL PRADESH	6.348	31.368	53.535	91.251	0.000	3.780	10.671	14.451	105.702
3	ASSAM	118.236	682.284	475.140	1275.660	0.000	0.000	260.000	260.000	1535.660
4	BIHAR	168.000	887.712	916.572	1972.284	252.000	1331.472	1374.948	2958.420	4930.704
5	CHHATTISGARH	153.967	445.936	620.700	1220.603	2.000	120.290	425.100	547.390	1767.993
6	DELHI	3.840	45.240	282.420	331.500	9.600	113.100	714.096	836.796	1168.296
7	GOA	3.072	7.848	77.976	88.896	0.000	5.040	40.320	45.360	134.256
8	GUJARAT	27.300	197.196	1056.948	1281.444	109.200	556.752	1730.616	2396.568	3678.012
9	HARYANA	0.000	0.000	0.000	0.000	47.664	274.004	1014.204	1335.872	1335.872
10	HIMACHAL PRADESH	18.888	125.028	216.600	360.516	14.172	70.844	132.300	217.316	577.832
11	JAMMU & KASHMIR	36.072	198.996	279.500	514.568	11.352	62.664	164.440	238.456	753.024
12	JHARKHAND	85.200	497.960	128.316	711.476	68.736	341.308	87.984	498.028	1209.504
13	KARNATAKA	174.604	876.822	1656.480	2707.906	43.676	219.174	414.120	676.970	3384.876
14	KERALA	118.057	502.847	1361.040	1981.944	0.000	31.704	447.900	479.604	2461.548
15	MADHYA PRADESH	54.113	204.946	464.816	723.875	276.492	1020.397	2070.556	3367.445	4091.320
16	MAHARASHTRA	157.884	803.184	1649.856	2610.924	293.216	1490.020	3051.024	4834.260	7445.184
17	MANIPUR	10.716	43.884	29.700	84.300	0.000	0.000	17.760	17.760	102.060
18	MEGHALAYA	11.808	65.052	37.248	114.108	0.000	0.000	7.776	7.776	121.884
19	MIZORAM	5.490	23.190	42.444	71.124	0.000	0.000	12.120	12.120	83.244
20	NAGALAND	7.992	33.840	39.188	81.020	1.968	8.280	47.500	57.748	138.768
21	ORISSA	212.316	1484.376	795.564	2492.256	0.000	0.000	360.000	360.000	2852.256
22	PUNJAB	0.000	0.000	0.000	0.000	30.120	166.416	1473.240	1669.776	1669.776
23	RAJASTHAN	2.092	8.960	67.380	78.432	179.760	748.549	2696.376	3624.685	3703.117
24	SIKKIM	3.604	14.636	19.412	37.652	0.000	0.000	6.400	6.400	44.052
25	TAMIL NADU	300.024	1742.352	3667.980	5710.356	0.000	0.000	120.000	120.000	5830.356
26	TRIPURA	18.996	104.904	155.580	279.480	0.000	0.000	23.652	23.652	303.132
27	UTTARANCHAL	22.476	113.520	111.912	247.908	9.576	63.600	221.640	294.816	542.724
28	UTTAR PRADESH	284.873	1252.893	2179.620	3717.386	546.012	2401.402	4314.840	7262.254	10979.640
29	WEST BENGAL	153.888	851.376	582.660	1587.924	153.900	851.376	3506.520	4511.796	6099.720
30	A & N ISLANDS @	1.302	4.998	28.200	34.500	0.504	2.436	8.160	11.100	45.600
31	CHANDIGARH	0.888	1.180	11.748	13.816	0.000	7.568	63.768	71.336	85.152
32	D & N HAVELI	0.840	4.428	5.592	10.860	0.336	1.116	1.548	3.000	13.860

33 DAMAN & DIU	0.168	0.948	8.376	9.492	0.084	0.480	1.044	1.608	11.100
34 LAKSHADWEEP @	0.168	0.372	3.204	3.744	0.000	0.000	0.504	0.504	4.248
35 PONDICHERRY	4.376	30.736	12.000	47.112	0.000	0.000	1.200	1.200	48.312
TOTAL	2505.544	12657.442	19150.775	34313.761	2050.368	9891.772	24975.999	36918.139	71231.900

CRP/BSF/ITBP	0.000	0.000	20.328	20.328	0.000	0.000	35.184	35.184	55.512
DEFENCE ~	0.000	0.000	118.500	118.500	0.000	0.000	137.004	137.004	255.504
BHUTAN	0.000	0.000	5.000	5.000	0.000	0.000	15.000	15.000	20.000

GRAND TOTAL	2505.544	12657.442	19294.603	34457.589	2050.368	9891.772	25163.187	37105.327	71562.916
-------------	----------	-----------	-----------	-----------	----------	----------	-----------	-----------	-----------

ANNEXURE-V

REFERRED TO IN REPLY TO PART (b) OF THE UNSTARRED QUESTION NO.1555 DUE FOR ANSWER ON 14.03.2005 IN THE LOK SABHA.

ALLOCATION OF RICE AND WHEAT UNDER TPDS DURING 2004-05 ( APRIL 2004 - FEBRUARY 2005) .

(IN 000 TONNES)

Sl. STATES/UTS NO.	RICE		WHEAT		TOTAL		TOTAL FOOD			
	AAY	BPL	APL	TOTAL	AAY	BPL	APL	TOTAL	FOOD	
1 ANDHRA PRADESH	433.071	1131.107	1936.979	3501.157	0.000	0.000	140.866	140.866	3642.023	
2 ARUNACHAL PRADESH	8.761	25.872	62.960	97.593	0.000	3.405	7.330	10.735	108.328	
3 ASSAM	135.683	598.127	435.545	1169.355	0.000	0.000	370.000	370.000	1539.355	
4 BIHAR	154.000	813.736	840.191	1807.927	231.000	1220.516	1260.369	2711.885	4519.812	
5 CHHATTISGARH	181.071	439.246	568.975	1189.292	0.000	101.679	389.675	491.354	1680.646	
6 DELHI	4.240	40.750	258.885	303.875	10.603	101.873	654.588	767.064	1070.939	
7 GOA	3.726	6.284	71.478	81.488	0.000	4.620	36.960	41.580	123.068	
8 GUJARAT	29.812	175.844	968.869	1174.525	119.234	487.954	1586.398	2193.586	3368.111	
9 HARYANA	0.000	0.000	0.000	0.000	65.179	236.012	929.687	1230.878	1230.878	
10 HIMACHAL PRADESH	22.844	74.704	198.550	296.098	17.135	49.338	121.275	187.748	483.846	
11 JAMMU & KASHMIR	45.721	169.640	258.390	473.751	14.429	53.537	152.020	219.986	693.737	
12 JHARKHAND	99.040	447.418	117.623	664.081	79.901	295.342	80.652	455.895	1119.976	
13 KARNATAKA	234.570	729.230	1518.440	2482.240	58.642	182.311	379.610	620.563	3102.803	
14 KERALA	149.046	336.889	1247.620	1733.555	0.000	112.289	410.575	522.864	2256.419	
15 MADHYA PRADESH	54.791	183.425	348.612	586.828	310.486	1039.401	1975.479	3325.366	3912.194	
16 MAHARASHTRA	234.196	721.706	1512.368	2468.270	371.682	1188.028	2796.772	4356.482	6824.752	
17 MANIPUR	9.823	40.227	27.225	77.275	0.000	0.000	16.280	16.280	93.555	
18 MEGHALAYA	15.234	55.221	34.144	104.599	0.000	0.000	7.128	7.128	111.727	
19 MIZORAM	6.717	19.573	74.910	101.200	0.000	0.000	11.110	11.110	112.310	
20 NAGALAND	8.800	29.546	40.370	78.716	2.178	7.216	71.500	80.894	159.610	
21 ORISSA	225.695	1329.606	729.267	2284.568	0.000	0.000	330.000	330.000	2614.568	
22 PUNJAB	0.000	0.000	0.000	0.000	27.610	152.548	1350.470	1530.628	1530.628	
23 RAJASTHAN	2.608	7.523	61.765	71.896	223.969	646.395	2471.678	3342.042	3413.938	
24 SIKKIM	3.817	12.903	14.061	30.781	0.000	0.000	9.600	9.600	40.381	
25 TAMIL NADU	383.208	1488.970	3362.315	5234.493	0.000	0.000	110.000	110.000	5344.493	
26 TRIPURA	20.593	92.982	120.351	233.926	0.000	0.000	43.945	43.945	277.871	
27 UTTARANCHAL	20.603	104.060	102.586	227.249	8.778	58.300	203.170	270.248	497.497	
28 UTTAR PRADESH	389.805	1111.595	1997.985	3499.385	665.855	1944.160	3955.270	6565.285	10064.670	
29 WEST BENGAL	175.867	745.625	534.105	1455.597	175.880	745.623	3214.310	4135.813	5591.410	
30 A & N ISLANDS		1.188	4.578	25.850	31.616	0.462	2.233	7.480	41.791	
31 CHANDIGARH	0.814	2.915	10.769	14.498	0.000	5.104	58.454	63.558	78.056	
32 D & N HAVELI	0.770	4.059	5.126	9.955	0.308	1.023	1.419	2.750	12.705	
33 DAMAN & DIU	0.154	0.869	7.678	8.701	0.077	0.440	0.957	1.474	10.175	
34 LAKSHADWEEP	0.154	0.341	2.937	3.432	0.000	0.000	0.462	0.462	3.894	
35 PONDICHERRY	6.103	26.083	11.000	43.186	0.000	0.000	1.100	1.100	44.286	
TOTAL	3062.525	10970.654	17507.929	31541.108	2383.408	8639.347	23156.589	34179.344	65720.452	

CRP/BSF/ITBP	0.000	0.000	18.337	18.337	0.000	0.000	31.746	31.746	50.083
DEFENCE ~	0.000	0.000	132.935	132.935	0.000	0.000	124.707	124.707	257.642

BHUTAN # 0.000 0.000 4.543 4.543 0.000 0.000 13.750 13.750 18.293

GRAND TOTAL 3062.525 10970.654 17663.744 31696.923 2383.408 8639.347 23326.792 34349.547 66046.470

~ Allocation of Yearly quota to Defence services for 2004-05 already made.

# Annual allocation period for Bhutan is calendar year (January, 2004 - December, 2004).

Allocation to the States restricted as per 1.3.2000 population estimates and no. of ration cards/families identified.

- In Gujarat 3400 tonnes of Maize has been allocated under BPL in lieu of Wheat for six months w.e.f. February, 05 to July, 05.

Therefore, Wheat allocation under BPL has been reduced by 3400 tonnes per month in Gujarat for February, 05 to July, 05.

- Advance allocation of 5860 tonnes of APL rice has been made to Arunachal Pradesh for lifting during 01.04.05 to 31.05.05.

This will be adjusted in three equal instalments during Sept; 05 to November, 05.